

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION No. 3734**  
ANSWERED ON 9<sup>TH</sup> AUGUST, 2018

**NH AND BYPASS PROJECTS IN KERALA**

3734. SHRI KODIKUNNIL SURESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

**सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

- (a) whether the Government has sanctioned certain National Highways (NHs) and bypasses including ongoing projects in Kerala;
- (b) if so, the details thereof and State roads declared as NHs during the last three years and current year;
- (c) the steps taken by the Government for the improvement works of Kollam, Thrumangalam, Kollam-Theni and Bharanikkavu-Vandiperiyar National Highways in Kerala; and
- (d) the amount sanctioned for these highways?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) and (b) The Ministry of Road Transport & Highways is primarily responsible for Development and Maintenance of National Highways (NHs). This is a continuous process depending upon the inter-se-priority, availability of funds, availability of encumbrance free land, utility shifting and mandatory clearances etc. During Financial Year 2017-18, 19 projects costing Rs 3440 Cr were sanctioned in the State Kerala. Presently two bypass projects to Alappuzha and Kollam on NH-47 (new NH.66) sanctioned during 2013-14 are under construction. No new NH has been declared during last three years and current year in the State of Kerala.

(c) and (d) Development of Kollam Thirumangalam stretch of NH 208 (new NH 744) was included under Bharatmala Pariyojana. Strengthening of existing road from km 0/00 to km 20/000 (Kollam to Ambalathumkala) of NH 744 was sanctioned by Ministry for Rs.22.9 crore during 2017-18 to keep this Highway in traffic-worthy condition.

Project preparation for development of Kollam-Theni of NH 220 (new NH 183) and Bharanikkavu-Vandiperiyar road of NH 183A is done through State PWD. Two works of strengthening of 31 km of NH 183A, costing Rs.30.9 crore were sanctioned by Ministry during 2017-18 to keep this Highway in traffic-worthy condition.

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